

दिल्ली विधान सभा सचिवलय

समाचार भाग-2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)  
बुधवार, 13 मई, 2009/वैशाख 23, 1931 (शक)

संख्या: 25

लोक सभा का आम चुनाव 2009 - आदर्श आचार संहिता के  
संबंध में।

"मुख्य चुनाव अधिकारी, दिल्ली द्वारा अग्रसारित उपर्युक्त विषय से संबंधित पत्र, पत्र सं. 437/6/आईएनएसटी/सीसी एण्ड बीई, दिनांक 26 अप्रैल, 2009 की प्रति दिल्ली विधान सभा के माननीय सदस्यों के सूचनार्थ अग्रसारित की जा रही है।"

सिद्धार्थ राव  
सचिव

**DELHI LEGISLATIVE ASSEMBLY**

**BULLETIN PART-II**

(General information relating to Legislative & other matters)  
Wednesday 13<sup>th</sup> May, 2009 / Vaisakha 23, 1931 (Saka)

No.25

**Subject: "General Election to Lok Sabha 2009- Model Code of Conduct-reg.**

A copy of the letter No.437/6/INST/CC&BE dated 26<sup>th</sup> April, 2009 forwarded by the Office of the Chief Electoral Officer, Delhi to Delhi Legislative Assembly is being sent herewith for the information of Hon'ble Members of Delhi Legislative Assembly.

**SIDDHARATH RAO  
SECRETARY**

# ELECTION COMMISSION OF INDIA

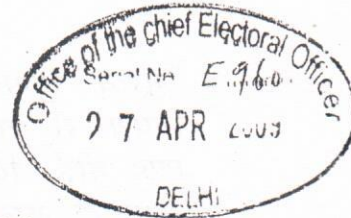
Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 437/6/INST/2009/CC&BE

Dated :26<sup>th</sup> April, 2009

To

- 1 The Chief Secretaries of all States and UTs
- 2 The Chief Electoral Officers of all States and UTs



Subject:- General Election, 2009- Model Code of conduct- reg.

Sir,

I am directed to state that in all States where polling has been completed, the Commission has decided to allow the following activities, except in such districts where any repoll is pending:

1. Tours of ministers to districts and accompaniment of officers on such tours,
2. Review and implementation of ongoing programmes in the field ;
3. Review with field officers, except for the officers who are on election duty;
4. Calling a review meeting of officers at headquarters, except for the officers who are on election duty;
5. Calling for bids, evaluation of bids, finalisation of bids and award of contracts (except in States where the general elections are being held for the State Assembly.)

This may be brought to the notice of all concerned.

Yours faithfully,

(K. AJAYA KUMAR)  
SECRETARY